

## **Comments/Suggestions invited on Draft Rules/Regulations**

The Food Safety and Standards Authority of India has been established under the Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and regulating manufacturing, processing, distribution, sale and import of food so as to ensure safe and wholesome food for human consumption.

Under section 11 of the Act, the Food Authority is to establish the Central Advisory Committee to ensure close co-operation between the Food Authority and the enforcement agencies operating in the field of food. Under section 13 of the Act, the Food Authority shall establish Scientific Panels consisting of independent scientific experts. The Authority will also constitute, under section 14, a Scientific Committee which will consist of chairpersons of Scientific Panels and six independent scientific experts. The Scientific Committee shall be responsible for providing scientific opinions on various issues to the Food Authority.

The procedure for establishment and operation of Scientific Committee and Scientific Panels are to be laid down by regulations of the Authority, under section 15, sub section (4).

The rules of procedure in regard to the transaction of business of the Food Authority will be specified by regulations under section 17, sub section (1).

The draft of these Regulations have been drawn up by the Authority Secretariat and they are now published in the Authority's website [www.fssai.gov.in](http://www.fssai.gov.in) for suggestions/comments of stake holders, such as, consumers, industry, scientific and research institutions, Central/State Governments etc. Interested persons are invited to send their suggestions/comments on these draft Regulations. These drafts will be further modified in the light of inputs received and thereafter placed before the Authority for consideration. The Food Authority also proposes to interact with the State Governments and local bodies for receiving their suggestions on the draft Regulations.

Suggestions/comments may be sent to Shri Anil Mehta, Dy Director, whose address is given below :-

Office Address : Food Safety & Standards Authority of India  
FDA Bhawan, 3<sup>rd</sup> Floor, Kotla Road  
Next to Bal Bhawan, New Delhi – 110 002

Phone No. : 23236971

E.mail No. : [anilmehtac103@yahoo.co.in](mailto:anilmehtac103@yahoo.co.in)

Comments can also be e.mailed at [fssaindia@gmail.com](mailto:fssaindia@gmail.com).

Comments/suggestions may be made available by 30<sup>th</sup> September, 2008.